

investigation arrested three officials of Delhi Police, namely Shri Sanjay Gupta, Shri Rajesh Kumar and Shri Umed Singh in connection with this case.

(c) A delinquent Government servant can be dismissed from service in such cases only after he is given reasonable opportunity to defend himself. In the meantime, all the three accused police officials have been placed under suspension.

(d) Yes, Sir. The Assistant Commissioner of Police, who was supervising the investigation of this case, has been transferred out of the Unit.

Communal riots

816. SHRI K. CHANDRAN PILLAI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the year-wise and State-wise details of communal riots reported in the country during the last three years;

(b) the number of casualties and the extent of loss of property in each of the incidents;

(c) the details of the cases registered and the present position of cases related to each incident; and

(d) the incident-wise details of rehabilitation of the victims and compensation provided to the family of the victims?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SHRIPRAKASH JAISWAL): (a) to (d) 'Public Order' and 'Police' being State subjects as per Seventh Schedule to the Constitution, this information is not maintained Centrally by the Government.

Promotion of Hindi

817. SHRI PYARELAL KHANDELWAL: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the details of the efforts being made by Government to promote Hindi;

(b) whether it is a fact that Government does not have any programme in this regard other than "Hindi Saptah";

(c) if not, the details thereof;

(d) whether it is also a fact that there is a acute shortage of Hindi Typists and Hindi Officers in Government Offices; and

(e) if so, the steps Government propose to take in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MANIKRÄO GAVIT): (a) The policy of the Government is that Official Language policy of the Union should be implemented with inspiration, encouragement and goodwill. Accordingly, a number of measures are being made to promote Hindi which includes the following main programmes/schemes:—

- (i) To train Central Govt. officials in Hindi Language, Hindi Stenography, Hindi typing and Hindi-English translation.
- (ii) Organising meetings of various Committees relating to Official Language, workshops, Seminars, Conferences etc.
- (iii) Production and broadcasting of T.V. and Radio spots.
- (iv) Publication and distribution of various publications and publicity materials relating to Official Language.
- (v) Preparing Annual Programme and ensure its implementation.
- (vi) Inspection of Government Offices etc. regarding Official Language and implementing various incentives and awards schemes.
- (vii) To formulate various courses to learn Hindi through computer and make them available on world wide website.
- (viii) Indira Gandhi Official Language Award Scheme and Rashtriya Gyan-Vigyan Scheme for writing original books in Hindi.

(b) No, Sir.

(c) Details are given in part (a) of the answer.

(d) Department of Official Language have issued norms and orders for creating posts of Hindi in Central Government Offices etc. There are sufficient number of Hindi posts in Central Ministries/Depts.

(e) Does not arise.